

ITEM NO.20

REGISTRAR COURT. 1 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL
Civil Appeal No(s). 5960/2014

VIJAY @ VIJAY KUMAR MISHRA & ANR. Appellant(s)

VERSUS

DINESH CHANDRA AWASTHI & ORS. Respondent(s)

(with office report)

Date : 08/09/2016 This appeal was called on for hearing today.

For Appellant(s)

Mr R.N.Pareek, Adv.

Mr Pavan Kumar,Adv.

For Respondent(s)

Ms Sushma Verma, Adv.

Mr. Praveen Swarup,Adv.

UPON hearing the counsel the Court made the following

O R D E R

File not received.

List again on 3.10.2016.

(PAWAN DEV KOTWAL)
Registrar